NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/641/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: JUARA IT SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: J TEHCNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) A M-SRIDHARAN

Coursy por Corporate deptor

ORDER

Counsel for both the parties present. Counsel for the Applicant prayed time for filing the Rejoinder. At request time is enlarged. Put up on 06.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**